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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 359/94

Date of Order: 11.2.97

BETWEEN :

1. T.V.Rama Krishna Rao

2. D.P.Majumdar

.. Applicant.

AND

1. Union of India, rep. by its
Secretary, Ministry of Labour &
Employment & Training, Shram Shakti
Bhavan, New Delhi.

2. Director General of Employment &
Training, Shram Shakti Bhavan,
Rafi Marg, New Delhi.

3. Deputy Secretary to Govt. of India
Ministry of Labour, D.G.E.&T.,
Shram Shakti Bhavan, kafi Marg,
New Delhi.

4. Departmental Promotion Committee,
rep. by its Chairman, Constituted
for the purpose of giving promotions
in the upgradation of post of Trai-
nining Officer in the year 1992,
C/o Director General of Employment &
Training, Shram Shakti Bhavan,
Rafi Marg, New Delhi.

5. Sri J.C.Bajaj, Training Officer,
O/o Regl.Director of Appl Training,
Faridabad.

6. Sri L.S.Rao, Training Officer,
A-71, Vidya Nagar, Hyderabad-7.

7. Sri R.K.Bhatia, Training Officer,
O/o Director General of Employment &
Training, Shram Shakti Bhavan,
Rafi Marg, New Delhi.

.. Respondents.

Counsel for the Applicant

.. Mr. M.Rama Rao

Counsel for the Respondents

.. Mr. N.V.Raghava Reddy

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

O R D E R

X Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) X

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MR.M.V.Praveen Kumar for Mr.M.Rama Rao, learned counsel for the applicant and Mr.W.Satyanarayana for Mr.N.V.Raghava Reddy, learned standing counsel for the respondents.

2. . A provisional seniority list of the Training Officer against the vacancies upto the recruitment year 1988 was circulated vide letter No.A.23012/1/96/TA.I, dt. 1.9.92. The applicant submitted representation against the seniority list. ~~dt. 27.4.93~~ and 23012/1/90-TA.I/ (A-1) rejecting his objections ~~thereby~~ his representation. ~~that~~

3. This OA was filed for setting aside the impugned proceedings No. 23012/1/90-TA.I, dt. 27.4.93 by which the seniority list of the Training Officers has been prepared and fixed and for a further direction to prepare the seniority list basing upon the eligible list of Assistant Training Officers as on 31.12.86 ignoring the vacancy position in the socalled respective years as all of them were given the same date of promotion w.e.f. 1.1.86 and for a consequential relief to prepare the seniority list basing upon the date of regular promotion, namely, 1.1.86 of applicants and other training officers promoted pursuant to the presidential order upgrading 136 posts of Assistant Training Officers as Training Officers as per A-2.

4. A reply has been filed in this OA. In page-5 of the reply it is stated that the seniority list circulated vide letter dt. 1.9.92 and which was also challenged by the applicants herein have already been superseded by the issue of the provisional seniority list of Training Officer circulated vide letter dt. 27.9.96. Objections have been called for from the applicants and others against the provisional seniority list dt. 27.9.96. The provisional seniority list is yet to be finalised. The applicant submits that he has not filed any representation in view of the pending of the OA. He now submits that he will

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withdraw this OA provided liberty is given to him to raise objections against the provisional seniority list dt. 27.9.96 if he consider necessary to raise objections in that connection. It is not clear whether the provisional seniority list dt. 27.9.96 is finalised or not.

5. In view of the above submission of the applicant the

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The applicant may file his objections if any *in view* ~~of the~~ provisional seniority list issued on 27.9.96. That representation should be considered by the respondents if the provisional seniority list dt. 27.9.96 is not already finalised. The applicant should file his representation within 15 days from today. The Provisional Seniority list dt. 27.9.96 should be finalised if it is not already finalised after considering the objections raised by the applicant in his proposed representation.

6. The OA is disposed of as above. No costs.

R. Rangarajan
11.2.97
(B.S. JAI PARAMESHWAR)
Member (Judl.)

R. Rangarajan
(R.RANGARAJAN)
Member (Admn.)

Dated: 11th February, 1997

(Dictated in Open Court)

sd

D.R.J.
D.R.J.

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O.A. NO. 359/94

Copy to:

1. The Secretary, Min. of Labour and Employment & Training, Shram Shakti Bhawan, New Delhi.
2. Director General of Employment & Training, Shrama Shakti Bhawan, Rafi Marg, New Delhi.
3. Deputy Secretary to Govt. of India, Min. of Labour, D.G.E.& T, Shram Shakti Bhawan, Rafi Marg, New Delhi.
4. Chairman, Constituted for the purpose of giving promotions in the upgradation of post of Training Officer in the year 1992, C/o Director General of Employment & Training, Shram Shakti Bhawan, Rafi Marg, New Delhi.
5. One copy to Mr. M. Rama Rao, Advocate, 3-4-635/2, Barkatpura, Hyderabad.
6. One copy to Mr. N. V. Raghava Reddy, Addl. CGSC, CAT, Hyderabad.
7. One copy to O.R(A), CAT, Hyderabad.
8. One copy to Library, CAT, Hyderabad.
9. One duplicate copy.

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TYPED BY
COMPARED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH: HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN: M(A)
AND

THE HON'BLE SHRI B.S. JAI PARAMESHWAR:
M(J)

DATED: 11.9.97

Order/Judgement
R.P/C.P/M.A. NO.

O.A. NO. 359/94 ⁱⁿ

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALL DAY

DISPOSED OF ~~THE DIRECTIONS~~

DISMISSED

DISMISSED AS WITHDRAWN

DISMISSED FOR DEFECT

ORDERED / REJECTED

NO ORDER AS TO COSTS

T. T. GOUWE

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No Spare Copy

